

GOVERNMENT OF INDIA  
MINISTRY OF WOMEN AND CHILD DEVELOPMENT

**RAJYA SABHA**  
**UNSTARRED QUESTION NO. 1115**  
TO BE ANSWERED ON 31.07.2024

**HOLISTIC DEVELOPMENT OF RURAL WOMEN**

1115. SHRI LAHAR SINGH SIROYA:

Will the Minister of Women and Child Development be pleased to state:

- (a) whether Government has launched any new scheme with special focus on the holistic development of rural women during the last five years;
- (b) if so, the details thereof and if not, the reasons therefor;
- (c) the budget allocated under these new schemes, State/UT-wise;
- (d) whether Government contemplates to associate, promote and provide cooperation to Non-Governmental Organizations working in this direction; and
- (e) if so, the details thereof and if not, the reasons therefor?

**ANSWER**

MINISTER OF WOMEN AND CHILD DEVELOPMENT  
(SHRIMATI ANNPURNA DEVI)

(a) to (e): Government gives utmost priority to the safety, security and empowerment of women in the country. Government has adopted a multi-pronged approach on a life-cycle continuum basis to address the issue of women for their educational, social, economic and political empowerment so that they lead the process of development of India.

In the past few years, a number of initiatives have been taken for holistic development and empowerment of women in the country.

Under Deendayal Antyodaya Yojana - National Rural Livelihoods Mission (DAY-NRLM), nearly 10.18 crore women are connected with around 91.57 lakh women's self-help groups that are transforming rural socio-economic landscape in in country.

In order to enhance the employability of female workers, the Government is providing training to them through a network of Women Industrial Training institutes, National Vocational Training Institutes and Regional Vocational Training Institutes.

A number of enabling provisions for creating congenial work environment for women workers have been incorporated in Labour Codes viz. the Code on Wages, 2019, the Industrial Relations Code, 2020, the Occupational Safety, Health and Working Conditions Code, 2020 and the Code on Social Security, 2020.

The Mahatma Gandhi National Rural Employment Guarantee Act, 2005 (MGNREGA) mandates that at least one third of the jobs generated under the scheme (MGNREGS) should be given to women.

Pradhan Mantri Awaas Yojana – Gramin (PMAY-G) Scheme focuses on woman ownership of houses and it has been decided that the allotment of house shall be made, with some exceptions, in the name of the woman or jointly in the name of the husband and wife.

Construction of over 12.21 crore toilets under ‘Swachh Bharat Mission’, clean cooking gas connections to 10.33 crore women below poverty line under ‘Ujjawala Yojana’ and connecting over 14.99 crores rural household with tap drinking water connections under ‘Jal Jeevan Mission’ have transformed the lives of women by reducing their drudgery and care burden.

National Agriculture Market or e-NAM, an online trading platform for agricultural commodities is helping women overcome or compensate the barriers they face in accessing markets. National Cooperative Development Corporation (NCDC) is playing a significant role to uplift women cooperatives as large number of women are engaged and involved in cooperatives dealing with activities related to food grain processing, plantation crops, oilseeds processing, fisheries, dairy & livestock, spinning mills, handloom and power loom weaving, Integrated Cooperative Development Projects, etc.

To ensure economic independence of women through skill development and vocational training, the Government has also introduced Skill India Mission. Government has also set up the Pradhan Mantri Kaushal Kendras under the Pradhan Mantri Kaushal Vikas Yojana across the country. Emphasis has been laid on creating additional infrastructure both for training and apprenticeship for women

There are schemes like Pradhan Mantri Mudra Yojana and Stand-Up India, Prime Minister’s Employment Generation Programme (PMEGP) which have been launched for helping women set up their own enterprises. To economically empower women, 84% of loans of sizes from rupees ten lakh to rupees one crore under ‘Stand-Up India’ have been made available to women by the Government.

In 2017, the Maternity Benefit Act was amended to increase paid maternity leave from 12 weeks to 26 weeks for the first two children. This Act also provides for paid maternity leave to women workers and crèche facility within prescribed distance in all establishments having fifty or more employees

In order to bring women in the mainstream of political leadership at the grass root level, Government has reserved at least 33% of the seats in Panchayati Raj Institutions (PRIs) for women through the 73<sup>rd</sup> amendment to the Constitution. Today, there are more than 14.50 lakh Elected Women Representatives (EWRs) in PRIs, which is approximately 46% of the total elected representatives.

The greatest leap forward for women empowerment and representation of women in the highest political offices in the country has been the notification by Government of the Nari Shakti Vandan Adhiniyam, 2023 (Constitution One Hundred and Sixth Amendment) Act, 2023 on 28<sup>th</sup> September, 2023, for reservation of one-third of seats for women in the House of People (Lok Sabha) and in the State Legislative Assemblies including Legislative Assembly of NCT of Delhi.

The Ministry of Women and Child Development has been implementing the Umbrella Scheme named as 'Mission Shakti' during the 15<sup>th</sup> Finance Commission period with effect from the financial year 2022-23. It is aimed at strengthening interventions for women safety, security and empowerment.

The "Sambal" sub-scheme is for safety and security of women. It has the components of One Stop Centres (OSCs), Women Helpline (WHL), Beti Bachao Beti Padhao (BBBP) and Nari Adalat.

The "Samarthyaa" sub scheme is for empowerment of women. It has the components of Pradhan Mantri Matru Vandana Yojana (PMMVY), Shakti Sadan, Sakhi Niwas, Palna and SANKALP : Hub for Empowerment of Women (HEW).

Pradhan Mantri Matru Vandana Yojana (PMMVY) is a centrally sponsored scheme aims to provide cash incentive through Direct Benefit Transfer (DBT) mode to Pregnant Women & Lactating Mothers (PW&LM) for partial compensation for wage loss so that she can take adequate rest before and after delivery and to improve her health seeking behaviour. Benefit of ₹5,000/- in two instalments are provided for first child. Further, as per the new guideline for 'Mission Shakti', applicable with effect from 01.04.2022, the scheme seeks to promote positive behavioural change towards girl child by providing additional cash incentive of ₹6,000/- for the second child, if that is a girl child. Benefits have been extended to over 3.44 crore women through this scheme since inception. Anganwadi cum Crèche under Palna component aims to support mothers by providing them childcare support. SANKALP: HEW facilitates inter-sectoral convergence of schemes and programs meant for women at the Central, State/ UT and District levels for creating an environment in which women are able to realize their full potential.

The Anganwadi Services under Mission Saksham Anganwadi and Poshan 2.0 is a universal, no-entry barriers scheme under which pregnant women and lactating mothers are eligible for the services including the Supplementary Nutrition Programme (SNP). The Scheme for Adolescent Girls (SAG) has been subsumed under Mission Saksham Anganwadi and

Poshan 2.0 w.e.f. 01.04.2022. The targeted beneficiaries under this scheme are girls in the age group of 14 – 18 years in the Aspirational Districts and all North Eastern States.

Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) aims to target the development of 75 Particularly Vulnerable Tribal Groups (PVTGs) in order to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, and sustainable livelihood opportunities. Under the PM-JANMAN Scheme, Ministry of Women and Child Development has sanctioned 916 new AWCs in PVTG habitations by way of convergence with Saksham Anganwadi and Poshan 2.0.

The State/ UT-wise and year-wise details of funds released for various schemes are at **Annexure.**

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**Annexure****Annexure referred to in the reply to part (a) to (e) of the Rajya Sabha Un-starred Question No. 1115 for answer on 31.07.2024 regarding "Holistic Development of Rural Women"**

The State/ UT-wise details of funds released for establishment of SANKALP: HEW under Mission Shakti

| Sl. No. | States/UTs                         | Amount released (In Rupees) |              |
|---------|------------------------------------|-----------------------------|--------------|
|         |                                    | 2022-23                     | 2023-24      |
|         | Andhra Pradesh                     | 2,12,49,000                 | 0            |
|         | Arunachal Pradesh                  | 3,07,17,000                 | 0            |
|         | Assam                              | 4,22,82,000                 | 10,71,63,000 |
|         | Bihar                              | 3,05,01,000                 | 0            |
|         | Chhattisgarh                       | 2,66,46,000                 | 0            |
|         | Delhi                              | 96,84,000                   | 0            |
|         | Goa                                | 0                           | 30,37,500    |
|         | Gujarat                            | 2,66,46,000                 | 3,52,62,000  |
|         | Haryana                            | 1,81,65,000                 | 0            |
|         | Himachal Pradesh                   | 1,56,82,500                 | 2,00,47,500  |
|         | Jammu & Kashmir                    | 0                           | 7,25,01,750  |
|         | Jharkhand                          | 12,03,000                   | 1,85,04,000  |
|         | Karnataka                          | 0                           | 2,51,04,000  |
|         | Kerala                             | 1,19,97,000                 | 1,86,21,000  |
|         | Madhya Pradesh                     | 0                           | 4,95,52,500  |
|         | Maharashtra                        | 0                           | 9,21,66,000  |
|         | Manipur                            | 2,03,08,500                 | 0            |
|         | Meghalaya                          | 1,56,82,500                 | 2,88,56,250  |
|         | Mizoram                            | 1,45,26,000                 | 1,39,32,000  |
|         | Nagaland                           | 0                           | 4,51,08,000  |
|         | Puducherry                         | 12,03,000                   | 30,84,000    |
|         | Punjab                             | 1,89,36,000                 | 0            |
|         | Rajasthan                          | 2,66,46,000                 | 3,42,52,000  |
|         | Sikkim                             | 0                           | 87,43,500    |
|         | Tamil Nadu                         | 3,05,01,000                 | 7,46,80,035  |
|         | Telangana                          | 2,66,46,000                 | 3,37,77,000  |
|         | Tripura                            | 1,10,56,500                 | 0            |
|         | Uttar Pradesh                      | 5,90,28,000                 | 0            |
|         | Uttarakhand                        | 1,68,39,000                 | 2,15,05,500  |
|         | Andaman and Nicobar Islands        | 58,60,000                   | 58,60,000    |
|         | Chandigarh                         | 32,90,000                   | 73,57,378    |
|         | Dadra Nagar Haveli and Daman & Diu | 58,60,000                   | 0            |
|         | Ladakh                             | 45,75,000                   | 45,75,000    |
|         | Lakshadweep                        | 32,90,000                   | 0            |

**The State/ UT-wise details of funds released for establishment of Anganwadi cum Crèche under Mission Shakti.**

| Sl. No. | State/ UT    | Amount released (in Rupees) |                    |
|---------|--------------|-----------------------------|--------------------|
|         |              | 2023-24                     | 2024-25            |
| 1       | Ladakh       | 10,99,800                   | --                 |
| 2       | A&N Islands  | 13,06,400                   | --                 |
| 3       | Delhi        | 1,83,22,260                 | --                 |
| 4       | Nagaland     | 1,83,51,180                 | --                 |
| 5       | Kerala       | 4,04,05,920                 | --                 |
| 6       | Goa          | 8,81,820                    | --                 |
| 7       | Karnataka    | 1,60,68,720                 | --                 |
| 8       | Meghalaya    | 1,20,03,660                 | --                 |
| 9       | Mizoram      | 2,27,80,350                 | --                 |
| 10      | Chhattisgarh | 19,74,78,000                | --                 |
| 11      | Jharkhand    | 10,03,31,520                | --                 |
| 12      | Assam        | 2,01,87,000                 | --                 |
| 13      | DNH&DD       | 61,68,250                   | --                 |
| 14      | Lakshadweep  | 1,12,150                    | --                 |
| 15      | Uttarakhand  | 39,17,790                   | --                 |
| 16      | Sikkim       | 16,63,155                   | --                 |
| 17      | Bihar        | 53,09,850                   | --                 |
| 18      | Maharashtra  | 2,32,15,050                 | --                 |
| 19      | Telangana    | 22,20,570                   | --                 |
| 20      | Puducherry   | 26,24,310                   | --                 |
| 21      | Manipur      | 54,10,620                   | --                 |
| 22      | Tripura      | --                          | 95,74,290          |
| 23      | Chandigarh   | --                          | 4,23,80,000        |
|         | <b>TOTAL</b> | <b>49,98,58,375</b>         | <b>5,19,54,290</b> |

**Year-wise and State/UT-wise details of funds released under PMMVY under Mission Shakti**

| Sl. No. | State/UT                            | Amount released (Rs. In Crores) |                 |                 |                |               |
|---------|-------------------------------------|---------------------------------|-----------------|-----------------|----------------|---------------|
|         |                                     | 2019-20                         | 2020-21         | 2021-22         | 2022-23        | 2023-24       |
| 1       | Andaman & Nicobar Islands           | 1.27                            | 0.98            | 1.19            | 0.18           | 0             |
| 2       | Andhra Pradesh                      | 101.25                          | 14.39           | 20.22           | 71.89          | 57.99         |
| 3       | Arunachal Pradesh                   | 0                               | 8.72            | 0.56            | 1.43           | 0             |
| 4       | Assam                               | 125.95                          | 94.69           | 35.47           | 79.18          | 155.05        |
| 5       | Bihar                               | 101.88                          | 319.98          | 211.74          | 171.74         | 0             |
| 6       | Chandigarh                          | 3.99                            | 4.4             | 1.89            | 0.62           | 4.08          |
| 7       | Chhattisgarh                        | 52.93                           | 9.66            | 38.66           | 72.75          | 0             |
| 8       | Dadra & Nagar Haveli<br>Daman & Diu | 2.51                            | 0.34            | 0               | 1.84           | 0.91          |
| 9       | Goa                                 | 1.4                             | 0.12            | 1.09            | 1.61           | 0             |
| 10      | Gujarat                             | 102.68                          | -               | 46.32           | 10.75          | 75.64         |
| 11      | Haryana                             | 65.87                           | 7.36            | 40.02           | 63.66          | 0             |
| 12      | Himachal Pradesh                    | 33.69                           | 7.73            | 21.17           | 14.19          | 10.56         |
| 13      | Jammu & Kashmir                     | 30.12                           | 7.5             | 39.34           | 20.6           | 33.6          |
| 14      | Jharkhand                           | 63.38                           | 16.27           | 58.39           | 29.27          | 0             |
| 15      | Karnataka                           | 119.53                          | 37.92           | 142.77          | 148.87         | 113.96        |
| 16      | Kerala                              | 64.19                           | 15.29           | 53.37           | 53.96          | 61.06         |
| 17      | Ladakh*                             | -                               | 0.76            | 0.38            | 0.31           | 0.69          |
| 18      | Lakshadweep                         | 0.18                            | 0.06            | 0.11            | 0.14           | 0.23          |
| 19      | Madhya Pradesh                      | 285.16                          | 62.78           | 130.29          | 204.02         | 105.51        |
| 20      | Maharashtra                         | 294.14                          | 113.11          | 99.5            | 240.83         | 0             |
| 21      | Manipur                             | 4.12                            | 6.48            | 1.15            | 3.45           | 7.93          |
| 22      | Meghalaya                           | 4.21                            | 5.08            | 5.08            | 6.26           | 0             |
| 23      | Mizoram                             | 8.12                            | 5.46            | 2.9             | 1.99           | 1.4           |
| 24      | Nagaland                            | 2.67                            | 1.39            | 4.98            | 2.03           | 2.42          |
| 25      | NCT of Delhi                        | 26.88                           | 5.46            | 28.31           | 31.46          | 27.15         |
| 26      | Odisha                              | -                               | -               | 0               | 0              | 0             |
| 27      | Puducherry                          | 1.6                             | 0.85            | 2.39            | 1.96           | 0             |
| 28      | Punjab                              | 35.54                           | 12.79           | 16.47           | 18.82          | 32.05         |
| 29      | Rajasthan                           | 96.52                           | 100.02          | 108.2           | 81.84          | 123.23        |
| 30      | Sikkim                              | 0.88                            | 0.57            | 0.42            | 0.7            | 1.28          |
| 31      | Tamil Nadu                          | 46.21                           | 93.39           | 52.31           | 68.03          | 0             |
| 32      | Telangana                           | 0                               | -               | 0               | 0              | 0             |
| 33      | Tripura                             | 5.29                            | 7.55            | 6.04            | 3.27           | 11.31         |
| 34      | Uttar Pradesh                       | 405.56                          | 99.28           | 290.85          | 500.68         | 0             |
| 35      | Uttarakhand                         | 27.66                           | 18.97           | 20.71           | 16.69          | 30.35         |
| 36      | West Bengal                         | 87.69                           | -               | 46.94           | 63.22          | 0             |
|         | <b>Total</b>                        | <b>2,203.04</b>                 | <b>1,079.37</b> | <b>1,628.42</b> | <b>1988.25</b> | <b>856.42</b> |

\*Before 2020-21, Ladakh has been included as a part of Jammu & Kashmir.

**State/UT-wise details of funds released during 2023-24 under SAG and PM JANMAN  
under Saksham Anganwadi and Poshan 2.0**

| Sl. No. | STATE             | Amount released (Rs. In lakh) |                |
|---------|-------------------|-------------------------------|----------------|
|         |                   | SAG                           | PM-JANMAN      |
| 1       | Andhra Pradesh    | 0                             | 2040           |
| 2       | Bihar             | 0                             | 588            |
| 3       | Chhattisgarh      | 2922.99                       | 648            |
| 4       | Goa               | 0                             | 0              |
| 5       | Gujarat           | 0                             | 804            |
| 6       | Haryana           | 54.74                         | 0              |
| 7       | Himachal Pradesh  | 313.54                        | 0              |
| 8       | Jammu & Kashmir   | 411.6                         | 0              |
| 9       | Jharkhand         | 2751.78                       | 1332           |
| 10      | Karnataka         | 0                             | 240            |
| 11      | Kerala            | 132.6                         | 84             |
| 12      | Madhya pradesh    | 0                             | 2604           |
| 13      | Maharashtra       | 1664.75                       | 0              |
| 14      | Odisha            | 3085.58                       | 696            |
| 15      | Punjab            | 369.58                        | 0              |
| 16      | Rajasthan         | 0                             | 120            |
| 17      | Tamil Nadu        | 368.52                        | 312            |
| 18      | Telangana         | 0                             | 1020           |
| 19      | Uttar Pradesh     | 0                             | 0              |
| 20      | Uttarakhand       | 0                             | 72             |
| 21      | West Bengal       | 0                             | 0              |
| 22      | Delhi             | 0.00                          | 0.00           |
| 23      | Puducherry        | 0.00                          | 0.00           |
| 24      | Andaman & Nicobar | 0.00                          | 0.00           |
| 25      | Chandigarh        | 0.00                          | 0.00           |
| 26      | DNH & DD          | 0.00                          | 0.00           |
| 27      | Ladakh            | 0.00                          | 0.00           |
| 28      | Lakshadweep       | 0.00                          | 0.00           |
| 29      | Arunachal Pradesh | 304.72                        | 0.00           |
| 30      | Assam             | 17139.42                      | 0.00           |
| 31      | Manipur           | 0.00                          | 156.00         |
| 32      | Meghalaya         | 3359.61                       | 0.00           |
| 33      | Mizoram           | 108.64                        | 0.00           |
| 34      | Nagaland          | 3571.29                       | 0.00           |
| 35      | Sikkim            | 0.00                          | 0.00           |
| 36      | Tripura           | 0.00                          | 1056.00        |
|         | <b>Total</b>      | <b>24483.68</b>               | <b>1212.00</b> |